

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00720/2018

Friday, this the 31st day of August, 2018

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member

M. Rajan, aged 57 years, S/o. (late) M. Muthuswamy,
 Trackman Gr.I/Southern Railway/ Office of the Senior Section Engineer/
 Permanent Way/Trivandrum Central), Residing at : Pandarath Veedu,
 Paloth Konam, Narivamoodu PO, Neyyantinkara Taluk,
 Trivandrum District, Pin – 695 528. **Applicant**

(By Advocate : Mr. T.C. Govindaswamy)

V e r s u s

1. Union of India, represented by the General Manager,
 Southern Railway, Headquarters Office, Park Town PO,
 Chennai – 600 003.
2. The Divisional Railway Manager, Southern Railway,
 Trivandrum Division, Thiruvananthapuram- 695 014.
3. The Divisional Personnel Officer, Southern Railway,
 Trivandrum Division, Thiruvananthapuram-
 695 014. **Respondents**

(By Advocate : Mr. Sunil Jacob Jose)

This application having been heard on 31.08.2018 the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member –

The applicant who is a Track Maintainer is aggrieved by the refusal on the part of the respondents in granting him the benefit of regularization at par with his juniors who were regularized with effect from 2003 as per Annexure A4. Seeking similar consideration he had filed a representation at

Annexure A3.

2. Heard Mr. T.C. Govidaswamy, learned counsel appearing for the applicant and learned Standing Counsel for the respondents.

3. Both sides agree that the OA can be disposed of at the admission stage itself by directing respondent No. 3 to take an expeditious decision on the representation, a copy of which is available at Annexure A3, duly taking into consideration the orders at Annexure A4 issued by the 3rd respondent. Ordered accordingly. This shall be done within a period of one month from the date of receipt of a copy of this order.

4. The Original Application stands disposed of as above. No costs.

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

“SA”

Original Application No. 180/00720/2018**APPLICANT'S ANNEXURES**

Annexure A1 – True copy of office order bearing No. 2/2004/WP dated 12.1.2004, issued from the office of the 3rd respondent.

Annexure A2 – True copy of order in OA No. 1032/2011 dated 31st July, 2012 rendered by this Hon'ble Tribunal.

Annexure A3 – True copy of representation dated 21.7.2018 submitted to the 3rd respondent.

Annexure A4 – True copy of order bearing No. V/P.407/I/CL/Engg/Court Cases dated 20.3.2018, issued by the 3rd respondent.

RESPONDENTS' ANNEXURES

Nil

-X-X-X-X-X-X-X-